

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 1197/2004

NEW DELHI THIS 2ND AUGUST 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)  
HON'BLE SHRI S.A. SINGH, MEMBER (A)

Inder Singh Kale (Staff No. MES-461485)  
Refrigeration Mechanic,  
S/o Late Swarup Singh,  
R/o Quarter No. 949 Z, Type III  
Behind Singh Sabha Gurdwara,  
Timarpur, Delhi 110054

.....Applicant  
(By Shri S N Anand, Advocate)

VERSUS

1. Union of India through  
Secretary Ministry of Defence,  
South Block, New Delhi
2. The Garrison Engineer (R&D)  
Military Engineering Service (MES)  
Ministry of Defence,  
Lucknow Road, Delhi- 110054
3. Shri Ram Narayan,  
Refrigeration Mechanic  
O/o Garrison engineer (R&D)  
Ministry of Defence,  
Lucknow Road, Delhi - 110054

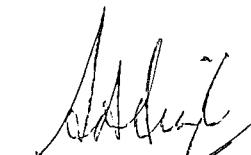
.....Respondent

(None for the respondents )

O R D E R ( O R A L )

By Hon'ble Shri Shanker Raju, Member (J)

In view of a letter dated 24.7.2004 written by  
the applicant showing intention to withdraw this OA  
unconditionally and without any pressure, the O.A.  
is dismissed as withdrawn.

  
(S.A. Singh)

Member (A)

  
(Shanker Raju)  
Member (J)

/kdr/